Government of India Ministry of Finance Department of Revenue

LOK SABHA UNSTARRED QUESTION NO. 2125 TO BE ANSWERED ON MONDAY, MARCH 8, 2021

PHALGUNA 17, 1942 (SAKA)

IGST REFUND CASES

2125. SHRI V.K.SREEKANDAN: Will the Minister of FINANCE be pleased to state:

- (a) whether it is true that there has been huge pile up of IGST refund cases and that the claimants have lost hope on getting such refund and if so, the details thereof;
- (b) whether it is also true that there have been complaints of malpractices at GST headquarters and if so, the details thereof;
- (c) whether the Government has received any complaints in this regard; and
- (d) if so, the steps taken by the Government on such complaints?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI ANURAG SINGH THAKUR)

- (a): No Sir. 98% of IGST refund claims amounting to Rs. 1.78 Lakh Crores have been disposed off.
- (b) and (c): No Sir.
- (d): No Sir, in view of answer to (b) and (c) above.
